

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 21519/2014

STATE OF UP AND ORS Petitioner(s)

VERSUS

RAM DAYAL Respondent(s)

(with appln. (s) for c/delay in filing SLP and office report)

WITH

SLP(C) No. 21562/2014
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 21565/2014
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 22668/2014
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 23522/2014
(With appln.(s) for c/delay in filing SLP and Office Report)

SLP(C) No. 22669/2014
(With appln.(s) for c/delay in filing SLP and appln.(s) for c/delay
in refiling SLP and Office Report)

Date : 14/10/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Shantanu Krishna, Adv.
Mr. Abhishek Chaudhary, Adv.

Signature Not Verified

Digitally signed by

Hema Joshi

Date: 2015.10.15

For Respondent(s)

16:27:21 IST

Reason:

Mr Lagnesh Mishra, Adv.
Mr. V. N. Raghupathy, Adv.

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Item No.62

UPON hearing the counsel the Court made the following
O R D E R

Service report of the sole respondent in SLP(C)

No.21519, 21562,21565, 22669, 22668 of 2014 is still

awaited. However, the ld. Counsel, Mr Lagnesh Mishra appearing on behalf of Mr V.N.Raghupathy, Advocate-on-record has appeared for the sole respondent in SLP(C) No.21519, 22669 of 2014. Vakalatnama and counter affidavit be filed within the respective stipulated time.

Counter affidavit for the sole respondent of SLP(C) No.23522/2014 has not been filed. It already was the last opportunity warned for the purpose. Further opportunity is hereby declined.

List again on 30.11.2015.

(RACHNA GUPTA)
Registrar